

(2024) 04 MAN CK 0001

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 19 Of 2021

State Of Manipur

APPELLANT

Vs

A. Sunder Sharma & Anr.

RESPONDENT

Date of Decision: April 1, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Th. Vashum, K. Roshan

Judgement

Ahanthem Bimol Singh, J

Mr. Th. Vashum, learned GA appeared for the petitioner and Mr. K. Roshan, learned counsel appeared for the respondent No. 2. None appeared for the respondent No. 1.

As prayed for, list this case again on 02-05-2024.

Earlier interim order shall continue till the next date.